

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4546

ANSWERED ON:03.05.2012

YAMUNA WATER TO RAJASTHAN

Bairwa Shri Khiladi Lal;Meghwal Shri Bharat Ram;Ola Shri Sheesh Ram

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Upper Yamuna River Board in its 22nd meeting held on 21.12.2001 allocated 3198 cusec water to Rajasthan from Tajewala Head in Haryana in accordance with the MoU dated 12.05.1994 between the States of Uttar Pradesh, Haryana, Rajasthan, Himachal Pradesh and Delhi;

(b) if so, whether the State of Rajasthan is receiving its rightful share of water;

(c) if so, the details thereof;

(d) whether the Central Water Commission had accordingly prepared a project report with an estimated cost of Rs. 934.70 crore for taking the Yamuna Water to Jhunjhunu and Churu Districts of Rajasthan; and

(e) if so, the funds that have been spent in implementation of this project so far?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) The Upper Yamuna River Board in its 22nd meeting held on 21.12.2001 allocated to Rajasthan for the period July to October, 1917 cusecs from Tajewala and 1281 cusecs from Okhla, aggregating to a total of 3198 cusecs for that period.

(b) & (c) Rajasthan is not receiving its share of Yamuna water allocated at Tajewala, as Haryana and Rajasthan are not in agreement regarding Rajasthan's request to deliver these waters through the Western Yamuna Canal. The conveyance system to deliver its share from Okhla is also inadequate. Some of the works for carrying water to Rajasthan involve construction in the territory of Haryana which has not given its concurrence on Rajasthan's proposals for carrying its share to Jhunjunu and Churu districts from Tajewala and to Bharatpur district from Okhla.

(d) The Central Water Commission (CWC) did not prepare the said project report for taking the Yamuna Water to Jhunjhunu and Churu Districts of Rajasthan. It was prepared by the Government of Rajasthan and submitted to CWC in 1998 after which the Technical Advisory Committee of the Ministry of Water Resources, in its 80th meeting held on 7.2.2003, considered and accepted the proposal for Rs. 934.70 crore.

(e) As the project is yet to be implemented, the question of spending funds for its implementation does not arise.